



BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

120

C.P.No.147/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th January 2018, 10.30 A.M

Name of the Company		Akshay Jain & Anr -Versus-Misrilall Properties Pvt.Ltd & Ors		
Under Section		397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	AKASH SHARMA, P.C.S	Petitioners		
2.	GREENOYEE PURKAYASTHA, Advocate	Petitioners		
1.	MR. DEEPNATH ROYCROWDHURY	Respondents		
2.	MR. RAJARSHI DATTA, Adv	Adv		
3.	Ms. SHYANTEE DATTA, Adv			

ORDER

Ld. Counsel for the petitioner and the respondents is present.

Ld. Counsel for the petitioner made a prayer for adjournment. Prayer is allowed.

List it on 08/03/2018.

8d

(Jinan K.R.)
Member (J)

8d

(V.P.Singh)
Member (J)